

**CENTRAL ASSISTANCE TO STATES FOR UNDERGROUND DRAINAGE SCHEME**

\*322. **SHRIMATI DEVAKI GOPIDAS:** Will the Minister of HEALTH be pleased to state whether Government have any scheme under consideration to render financial assistance to the State Governments for providing underground drainage system in towns where filaria is prevalent?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU):** Financial assistance in the shape of loan is already being given by the Government of India to the State Governments for urban water supply and underground drainage schemes under the Urban National Water Supply and Sanitation Programme. A proposal to give assistance as grant-in-aid for underground drainage schemes in towns where filaria is highly endemic is under consideration.

**SHRIMATI DEVAKI GOPIDAS:** May I know the name of the States which come under this scheme?

**DR. D. S. RAJU:** The country is divided into hyperendemic and endemic areas. Almost all the States excepting Rajasthan, Punjab and the Himachal States are endemic actually.

**CIRCULATION OF RE. 1/- NOTES BEARING D. M. K. PARTY SLOGANS AND SYMBOOLS**

\*323. **SHRI A. D. MANI:** Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the circulation of Rupee 1/- notes bearing the slogans and the symbols of the D.M.K. party in the State of Madras; and

(b) if so, what steps Government propose to take in the matter?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT):** (a) Yes, Sir.

(b) Under the Legal Tender (Inscribed Notes) Ordinance, 1942, currency and bank notes which bear writings intended to convey or capable of conveying a message of political character are not legal tender. The Commissioner of Police, Madras has warned the public through the press not to accept such notes in transactions. This seems to have had the desired effect and no further complaints have so far been received.

**SHRI A. D. MANI:** Have Government conducted any investigation to find out who was responsible for stamping the D.M.K. slogan on one rupee notes?

**SHRI B. R. BHAGAT:** The nature of the stampings indicated that a particular political party was responsible for it. As to which person actually did it, it has not been possible to find out.

**SHRI A. D. MANI:** Has Government addressed any enquiry to the leader of the D.M.K. who is also a Member of Parliament to find out whether his party is associated with these stampings of the slogans and whether it approves or disapproves of this practice?

**SHRI B. R. BHAGAT:** Sir, I said in the original answer that the Commissioner of Police, Madras, administered a warning through the press and that has had the desired effect. We have not received any further complaints. Actually, only four such notes were found and after that, no complaints have been received. The matter, therefore, rests there.

**श्री विमलकुमार मन्नालालजी चौरशिया**  
 क्या श्रीमान् यह बतलायेंगे कि जो नोट छापे गये वे अवैधानिक थे अथवा नहीं? अगर अवैधानिक थे, तो शासन द्वारा उन लोगों के खिलाफ, जिन्होंने उन नोटों को छपा, क्या कार्यवाही की गई?